

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :16/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/42105/2025 ARBP/100/2025	JINDAL FERROUS LTD. VS MITHILA CONSTRUCTIONS	ANUPAM DASH VS	// ( //
2	D-ARBP/42367/2025 ARBP/101/2025	SHERANWALI INFRASTRUCTURE PVT.LTD., TALCHER VS NATIONAL ALUMINIUM CO.LTD.(NALCO), BBSR	SASWAT KUMAR ACHARYA VS	// ( //
3	D-BLAPL/31372/2025 BLAPL/10902/2025	SHAJU ABRAHAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /114 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000075/2023
4	D-BLAPL/30259/2025 BLAPL/10903/2025	BHARAT SINGH @ NIMAIN VS STATE OF ODISHA	DIBA KAR BISWAL VS	SIMULIA /394 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000295/2024
5	D-BLAPL/31529/2025 BLAPL/10904/2025	SUJIT DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000003/2025
6	D-BLAPL/31185/2025 BLAPL/10905/2025	NILESH BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JONK /190 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000647/2025
7	D-BLAPL/31571/2025 BLAPL/10906/2025	RAJA @ GYANADEEP PARIDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KENDRAPARA /198 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000072/2025
8	D-BLAPL/32011/2025 BLAPL/10907/2025	MANOJ KHILLO VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /62 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000075/2025
9	D-BLAPL/30477/2025 BLAPL/10908/2025	SURENDRA NAG VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /135 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000041/2020
10	D-BLAPL/31775/2025 BLAPL/10909/2025	AJAY KUMAR ROUT @ AJAY ROUT VS STATE OF ODISHA	PRIYARANJAN SWAIN VS	SALIPUR /419 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000412/2025
11	D-BLAPL/31597/2025 BLAPL/10910/2025	BASISTA MEHER @ BISHAL @ BASISTHA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /207 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000017/2025

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12	D-BLAPL/31574/2025 BLAPL/10911/2025	GANESH@RAJENDRA BHOI VS STATE OF ODISHA	MANORANJAN PADHI VS	MADHUPATNA /346 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001666/2022
13	D-BLAPL/31576/2025 BLAPL/10912/2025	BIPLAB MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /317 /2024 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000088/2024
14	D-BLAPL/31434/2025 BLAPL/10913/2025	RAJU DEBNATH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000061/2025
15	D-BLAPL/31437/2025 BLAPL/10914/2025	PABITRA PRUSTY @ BAPI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	TOMANDO /246 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000518/2025
16	D-BLAPL/31453/2025 BLAPL/10915/2025	LAMBODAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /199 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001015/2025
17	D-BLAPL/30901/2025 BLAPL/10916/2025	MUKESH KATA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /144 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000012/2025
18	D-BLAPL/31532/2025 BLAPL/10917/2025	SUBHRA KABI VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAIRANGPUR TOWN /2 /2019 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000015/2025
19	D-BLAPL/31535/2025 BLAPL/10918/2025	KRUPASINDHU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000003/2025
20	D-BLAPL/31171/2025 BLAPL/10919/2025	KHAGESWAR NAIK VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KARANJIA /219 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000058/2025
21	D-BLAPL/31208/2025 BLAPL/10920/2025	SUKLAL @ SUKULAL @ DASA LAGURI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHAGARBEDA /50 /2023 A.D.J.,KARANJIA(Mayurbhanj) ST/0000009/2024
22	D-BLAPL/32010/2025 BLAPL/10921/2025	GOVIND BAG VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir) 2(A)CC/0000008/2025
23	D-BLAPL/31320/2025	BISWANATH PATRO@PATRA	BISWA KUMAR MISHRA	BALLIGUDA /188 /2019

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	BLAPL/10922/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/0000057/2023
24	D-BLAPL/31363/2025 BLAPL/10923/2025	SIBA PODH @ MANORANJAN PODH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000041/2025
25	D-BLAPL/31007/2025 BLAPL/10924/2025	KUMAR SUKLA @ KUMAR CHANDRA SUKLA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BARI RAMCHANDRAPUR /129 /2025 JMFC, BARIPAL(Jajapur ) CT/0000738/2025
26	D-BLAPL/31345/2025 BLAPL/10925/2025	JUBURA NAIK @ JUBURAJ @ JUBARAJ VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /520 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001431/2024
27	D-BLAPL/31387/2025 BLAPL/10926/2025	KABULA @ SANJIT SETHI VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	BAGHAMARI /120 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000071/2025
28	D-BLAPL/31396/2025 BLAPL/10927/2025	PAPU @ PRAFULLA MALIK @ MALLICK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	CHANDABALI /47 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000060/2025
29	D-BLAPL/31538/2025 BLAPL/10928/2025	UTPAL AFIR UJE @ AFIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /113 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000492/2025
30	D-BLAPL/31413/2025 BLAPL/10929/2025	BIRABAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	KHUNTUNI /37 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000132/2024
31	D-BLAPL/31583/2025 BLAPL/10930/2025	PRASANNA KARADA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PADMAPUR /52 /2025 J.M.F.C.,PADAMPUR(Rayagada ) GR/0000054/2025
32	D-BLAPL/31999/2025 BLAPL/10931/2025	SURESH KU. MOHAPATRA @ SURIA @ SURESH KUMAR MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SPL.TASK FORCE /13 /2023 2ND A.D.J,KHURDA(Khordha ) TR/0000068/2023
33	D-BLAPL/31889/2025 BLAPL/10932/2025	K.P. SUBHAM VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-7 /211 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002500/2025
34	D-BLAPL/31404/2025 BLAPL/10933/2025	AMAT @ AMOD CHHATRIA VS	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir)

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35	D-BLAPL/30677/2025 BLAPL/10934/2025	STATE OF ODISHA SUBRAT KARIGAR @ MERENDA VS	AMLAN SHAKTI PAUL VS	Spl/0000021/2025 DEOGARH /368 /2014 SPECIAL JUDGE,DEOGARH(Debagarh ) TR/0000033/2014
36	D-BLAPL/31491/2025 BLAPL/10935/2025	STATE OF ODISHA BADAL CHAMPATI VS	SUDHANSU SEKHAR DASH VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh TR/0000111/2025
37	D-BLAPL/31632/2025 BLAPL/10936/2025	STATE OF ODISHA SANTOSH KUMAR PATRO@SANTOSH PATRO VS	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /773 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002328/2024
38	D-BLAPL/31635/2025 BLAPL/10937/2025	STATE OF ODISHA BISWARANJAN KHUNTIA VS	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khoro TR/0000112/2025
39	D-BLAPL/31689/2025 BLAPL/10938/2025	STATE OF ODISHA SARBESWAR SRICHANDAN @ MANGU VS	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /259 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000065/2025
40	D-BLAPL/31055/2025 BLAPL/10939/2025	STATE OF ODISHA RAJA @ SRIKANT ACHARYA @ SRIKANT RATH VS	RAMESH CHANDRA MAHARANA VS	KANPUR /152 /2023 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000407/2023
41	D-BLAPL/31102/2025 BLAPL/10940/2025	STATE OF ODISHA DEBASHISH SHASINI VS	SMRUTI RANJAN ROUT VS	MADHUPATNA /140 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000667/2025
42	D-BLAPL/31637/2025 BLAPL/10941/2025	STATE OF ODISHA ABHANYA DIGAL VS	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000003/2025
43	D-BLAPL/31307/2025 BLAPL/10942/2025	STATE OF ODISHA SUSANTA GOUDA VS	LALATENDU SAMANTARAY VS	RAIKIA /176 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000524/2025
44	D-BLAPL/31348/2025 BLAPL/10943/2025	STATE OF ODISHA RAHUL KUMAR BHUYAN VS	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /38 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000055/2025
45	D-BLAPL/31603/2025 BLAPL/10944/2025	STATE OF ODISHA GOBINDA KUSULIA @ GORADIA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /25 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000074/2021

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46	D-BLAPL/31932/2025 BLAPL/10945/2025	MANA @ MEHEBUB AHAMAD KHAN @ MAHEBUB KHAN @ MAHEBOOB AHEMAD KHAN VS STATE OF ODISHA	KANTUVA MOHANTY VS	BARAMBA /214 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000304/2024
47	D-BLAPL/31354/2025 BLAPL/10946/2025	SRIKANTA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /287 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000017/2025
48	D-BLAPL/31389/2025 BLAPL/10947/2025	ABINASH MOHANTY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	PIPLI /445 /2025 J.M.F.C.,PIPLI(Puri) GR/0000660/2025
49	D-CMAPL/33701/2025 CMAPL/302/2025	SUNARAM-KALAH VS SAGAR NAIK	BHAWANI SANKAR PANIGRAHI VS	// ( //
50	D-CMAPL/41311/2025 CMAPL/303/2025	SARAT KUMAR PUHAN VS RAMANI SAHU	GURUDUTTA KAR VS	// ( //
51	D-CMP/42088/2025 CMP/1660/2025	DEBAKANTA RAY VS THE PRESIDENT, ROTARY CLUB, PURI	BIPIN KUMAR NAYAK VS	// CIVIL JUDGE (JD),PURI(Puri) IA/0000024/2025
52	D-CMP/41707/2025 CMP/1661/2025	SUVASH KUMAR @ SUVASH CHANDRA MALLICK VS JANHABI DAS	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD), JALESWAR(Baleswar) CS/0000018/2010
53	D-CMP/42043/2025 CMP/1662/2025	GANESH CHANDRA DAS VS TUNA DIGAL	BIKRAM SENAPATI VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000737/2023
54	D-CMP/35442/2025 CMP/1663/2025	PURNA CHANDRA MAHARANA VS PRAKASH NARAYAN SUNDARAY	SUDHANSU SEKHAR JENA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR IA/0000001/2018
55	D-CONTC/38676/2025 CONTC/4790/2025	KALYANI SETHI VS ANANYA DAS,IAS	PRATAP KUMAR BEHERA VS	// ( //
56	D-CONTC/39785/2025 CONTC/4791/2025	SUKRU@SUKURU SAHOO VS ANU GARG,IAS	ADV. VS	// ( //
57	D-CONTC/39794/2025	MD.HABIBULLAH KHAN	ADV.	//

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	CONTC/4792/2025	VS LAXMAN BHOI,DIST. EDUCATION OFFICER,SAMBALPUR	VS	0 //
58	D-CONTC/39853/2025 CONTC/4793/2025	DILLIP KUMAR SWAIN VS BHUPENDRA SINGH PUNIA,COMMNR. CUM SECY,SKILL DEVELOPMENT OF TECHNOLOGY EDUCATION DEPT.,ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
59	D-CONTC/39868/2025 CONTC/4794/2025	NABIN KUMAR PATEL VS BINAYA PRAKASH SOY,B.E.O,BAMRA,SAMBALPUR	ADV. VS	// 0 //
60	D-CONTC/42038/2025 CONTC/4795/2025	KRUTTIBASH JENA VS N THIRUMALA NAIK, IAS	SURYAKANTA DASMOHAPATRA VS	// 0 //
61	D-CONTC/40091/2025 CONTC/4796/2025	AZIT KUMAR PANDA VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
62	D-CONTC/40094/2025 CONTC/4797/2025	LAXMAN KUMAR SAHOO VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
63	D-CONTC/39527/2025 CONTC/4798/2025	ROURKELA LOCAL DISPLACED ASSOCIATION,SUNDARGARH VS DR.SUBHANKAR MOHAPATRA,IAS	ADV. VS	// 0 //
64	D-CONTC/41770/2025 CONTC/4799/2025	SUDHIR KUMAR KHADANGA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
65	D-CONTC/39737/2025 CONTC/4800/2025	MANJULATA BEHERA VS DIPTIMAYEE BEHERA,OAS	ADV. VS	// 0 //
66	D-CONTC/41773/2025 CONTC/4801/2025	GOLAM MD. ALI KHAN VS USHA PADHEE, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
67	D-CONTC/39871/2025 CONTC/4802/2025	JADABA NAIK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
68	D-CONTC/42201/2025 CONTC/4803/2025	SUBASH CHANDRA SAHOO VS	ADV. VS	// 0

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69	D-CONTC/39873/2025 CONTC/4804/2025	GAYATRI PATNAIK,GENERAL MANAGER,ODISHA HOUSING CORPORATION LTD KAIBALYA SHANDHA VS BIJAYA KUMAR PATRA,B.E.O,NAKTIDEUL,SAMBALPUR	ADV. VS	// // 0 //
70	D-CONTC/42151/2025 CONTC/4805/2025	BALAKRISHNA BEHERA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
71	D-CONTC/39931/2025 CONTC/4806/2025	AJIT PRASAD BHOI VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// 0 //
72	D-CONTC/40353/2025 CONTC/4807/2025	PURNA PRADEEP MUDULI VS BISHNU PRASAD MISHRA,IAS	ADV. VS	// 0 //
73	D-CONTC/39933/2025 CONTC/4808/2025	KRUSHNA CHANDRA SAMAL VS GUHA POONAM TAPAS KUMAR ,IAS	ADV. VS	// 0 //
74	D-CONTC/40073/2025 CONTC/4809/2025	RAMNARAYAN MOHANTY VS ARAVIND AGRAWAL,COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// 0 //
75	D-CONTC/40147/2025 CONTC/4810/2025	BHAGYABAN JENAMANI VS SALINI PANDIT,IAS	ADV. VS	// 0 //
76	D-CONTC/40150/2025 CONTC/4811/2025	NIRANJAN DASH VS SALINI PANDIT,IAS	ADV. VS	// 0 //
77	D-CONTC/40345/2025 CONTC/4812/2025	PURNA CHANDRA DHIR DEO SAMANTA VS DEBIDUTTA PRADHAN,TAHASILDAR,SADAR,CUTTACK	ADV. VS	// 0 //
78	D-CONTC/40404/2025 CONTC/4813/2025	HAREKRISHNA JENA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
79	D-CONTC/40476/2025 CONTC/4814/2025	BANSHIDHAR SETHI VS SASWAT RANJAN DASH,TAHASILDAR,BARAMBA,CUTTACK	BRAJA KISHORE PANDA VS	// 0 //

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80	D-CONTC/40529/2025 CONTC/4815/2025	PARESH KUMAR DAS VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/40561/2025 CONTC/4816/2025	SK. SARJAN VS CHANCHAL RANA, COMMNR, B.M.C,BBSR	ADV. VS	// 0 //
82	D-CONTC/40647/2025 CONTC/4817/2025	DAYANIDHI MISHRA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
83	D-CONTC/38656/2025 CONTC/4818/2025	TILU PATEL VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //
84	D-CONTC/38999/2025 CONTC/4819/2025	BUDHURAM DHAN VS USHA PADHI, IAS	ADV VS	// 0 //
85	D-CONTC/40648/2025 CONTC/4820/2025	DIGAPAL THANAPATI VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
86	D-CONTC/40669/2025 CONTC/4821/2025	MUNANANDA MAHANTA VS PURNA CHANDRA BARIHA,D.E.O,KEONJHAR	ADV. VS	// 0 //
87	D-CONTC/40698/2025 CONTC/4822/2025	MAHESWAR SETHI VS SATYABRATA SAHU,IAS	GOPAL SINHA VS	// 0 //
88	D-CRLA/29494/2025 CRLA/1171/2025	INFORMANT VS STATE OF ODISHA	SAPAN KUMAR PAL VS	KAMARDA /94 /2011 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000233/2015
89	D-CRLA/30033/2025 CRLA/1172/2025	SK.SANIUDDIN VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	MARINE PST TALCHUA /35 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000249/2024
90	D-CRLA/30355/2025 CRLA/1173/2025	AMITABH SATAPATHY@BHALU VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	MAHILA P.S.(BBSR) /94 /2014 A.D.J.,BHUBANESWAR(Khordha ) CT/0000192/2014
91	D-CRLA/30840/2025	TRINATH PRADHAN	UMA CHARAN MISHRA	JARADA /234 /2023

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	CRLA/1174/2025	VS STATE OF ODISHA	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000352/2023
92	D-CRLA/31558/2025 CRLA/1175/2025	SUSHANT KUMAR MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /48 /2005 2ND A.D.J., BALANGIR(Balangir) SC/0000088/2005
93	D-CRLA/29334/2025 CRLA/1176/2025	INFORMANT VS MANOJ SAHANI	PRASANTA KUMAR SATAPATHY VS	PATTAMUNDAI /391 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000013/2021
94	D-CRLA/30390/2025 CRLA/1177/2025	GURU CHARAN BEHERA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BINJHARPUR /306 /2020 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000034/2021
95	D-CRLA/30856/2025 CRLA/1178/2025	INFORMANT VS STATE OF ODISHA	SASWAT KUMAR SETHI VS	ODAGAON /247 /2024 SPECIAL JUDGE (POCSO), NAYAGARH(Nayagarh) TR/0000150/2024
96	D-CRLA/25964/2025 CRLA/1179/2025	TULASIRAM SAMARATH VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KOTPAD /75 /2022 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000047/2022
97	D-CRLA/31470/2025 CRLA/1180/2025	SUNIL AGARWAL VS THE DEPUTY DIRECTOR, ED, BBSR	SARADA PRASANNA SARANGI VS	ED, BHUBANESWAR /2 /2019 ( ) //
98	D-CRLA/31476/2025 CRLA/1181/2025	SOUMENDRA KESHARI PATTANAİK VS DEPUTY DIRECTOR, ED, GOVT. OF INDIA,BBSR	SARADA PRASANNA SARANGI VS	ED, BHUBANESWAR /2 /2019 ( ) //
99	D-CRLA/31477/2025 CRLA/1182/2025	M/S.ARSS DAMOH HIRAPUR TOLLS PVT. LTD., BBSR VS THE DEPUTY DIRECTOR, ED, GOVT. OF INDIA, BBSR	SARADA PRASANNA SARANGI VS	ED, BHUBANESWAR /2 /2019 ( ) //
100	D-CRLA/31481/2025 CRLA/1183/2025	SHIV KUMAR SINGLA VS DEPUTY DIRECTOR,ED,GOVT. OF INDIA, BBSR	SARADA PRASANNA SARANGI VS	ED, BHUBANESWAR /2 /2019 ( ) //
101	D-CRLA/31482/2025 CRLA/1184/2025	M/S.ANIL CONTRACTORS PVT. LTD., BBSR VS DEPUTY DIRECTOR, ED, GOVT. OF INDIA, BBSR	SARADA PRASANNA SARANGI VS	ED, BHUBANESWAR /2 /2019 ( ) //
102	D-CRLA/31577/2025 CRLA/1185/2025	SUBASH AGARWAL VS	SARADA PRASANNA SARANGI VS	ED, BHUBANESWAR /2 /2019 ( )

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103	D-CRLMA/30480/2025 CRLMA/147/2025	DEPUTY DIRECTOR, ED, GOVT. OF INDIA, BBSR LAXMAN KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// TOMKA /137 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0001097/2025
104	D-CRLMA/30885/2025 CRLMA/148/2025	BALARAM PANDA VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	BINIKA /332 /2024 J.M.F.C.,BINIKA(Sonepur ) GR/0000325/2024
105	D-CRLMA/31584/2025 CRLMA/149/2025	IDBI BANK LTD.,NABARANGPUR VS ANJAN KUMAR SATAPATHY	SHIBANI SHANKAR PRADHAN VS	NABARANGAPUR TOWN /523 /2023 ( ) //
106	D-CRLMC/30388/2025 CRLMC/4253/2025	PAPUN @ BIDYUT KUMAR MOHANTY VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	AIR FIELD P.S. /75 /2011 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001185/2011
107	D-CRLMC/30656/2025 CRLMC/4254/2025	AMULI @ AMULYA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /248 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000342/2025
108	D-CRLMC/30919/2025 CRLMC/4255/2025	GYANARANJAN PATRA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI RURAL PS /225 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000400/2025
109	D-CRLMC/31264/2025 CRLMC/4256/2025	SIBA HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /79 /2009 A.D.J.,JEYPORE(Koraput) CT/0000035/2021
110	D-CRLMC/31279/2025 CRLMC/4257/2025	PADMALOCHAN MOHANTA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	JASHIPUR /221 /2022 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR CT/0000208/2023
111	D-CRLMC/31283/2025 CRLMC/4258/2025	RAMANATH SWAIN VS STATE OF ODISHA(VIG.)	BHASKAR CHANDRA PANDA VS	JEYPORE VIGILANCE /33 /2015 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000017/2015
112	D-CRLMC/31292/2025 CRLMC/4259/2025	BIREN KUMAR PATI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	PLANTSITE /84 /2017 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000189/2023
113	D-CRLMC/31294/2025 CRLMC/4260/2025	JITENDRA KUMAR LENKA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// J.M.F.C.,NAYAGARH(Nayagarh ) ICC/0000066/2018

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114	D-CRLMC/31297/2025 CRLMC/4261/2025	PRIYABRATA PRADHAN VS STATE OF ODISHA(VIG.)	UMESH KUMAR LENKA VS	BHUBANESWAR VIGILANCE /8 /2024 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000014/2025
115	D-CRLMC/31335/2025 CRLMC/4262/2025	BIMALINI BHARATI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BINIKA /3 /2023 J.M.F.C.,BINIKA(Sonepur ) GR/0000003/2023
116	D-CRLMC/31444/2025 CRLMC/4263/2025	MANAS PATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 J.M.F.C.,NIMAPARA(Puri) EXN.M.C./0000012/2024
117	D-CRLMC/31503/2025 CRLMC/4264/2025	DR.LALATENDU KUMAR AICH VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	BALASORE VIGILANCE /1 /2018 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000001/2018
118	D-CRLMC/31351/2025 CRLMC/4265/2025	MONALISA MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /343 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001295/2023
119	D-CRLMC/31531/2025 CRLMC/4266/2025	ASHISH KUMAR DASH@ASHIS KUMAR DASH VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BARGARH /439 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000058/2025
120	D-CRLMC/31370/2025 CRLMC/4267/2025	RAJARAM BISWAL VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000165/2014
121	D-CRLMC/31384/2025 CRLMC/4268/2025	SK. SAUKAT @ SEKH SAUKAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /48 /2021 S.D.J.M.,KHURDA(Khordha ) GR/0000313/2021
122	D-CRLMC/31533/2025 CRLMC/4269/2025	RUBINA PRADHAN VS STATE OF ODISHA	RITA SINGH VS	BINJHARPUR /167 /2019 S.D.J.M.,JAJPUR(Jajapur ) CT/0000841/2019
123	D-CRLMC/31400/2025 CRLMC/4270/2025	SILU MALLIK @ MALLICK VS STATE OF ODISHA	ABHIJIT DAS VS	KEONJHAR TOWN /299 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0001550/2020
124	D-CRLMC/31455/2025 CRLMC/4271/2025	BALARAM SINGHA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /52 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000183/2025
125	D-CRLMC/31485/2025	MANOJ ROUTA	SIDHARTHA SANKAR RAY (2)	HINJILI /30 /2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4272/2025	VS STATE OF ODISHA	VS	J.M.F.C.,HINJILI(Ganjam) GR/000026/2017
126	D-CRLMC/30269/2025 CRLMC/4273/2025	DUTIA @ TRUTIYA CHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /199 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000392/2025
127	D-CRLMC/31885/2025 CRLMC/4274/2025	BIJAYALAXMI DASH VS STATE OF ODISHA	SOMA PATNAIK VS	NANDANKANAN /107 /2022 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000858/2022
128	D-CRLMC/31489/2025 CRLMC/4275/2025	RUNA PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /30 /2017 J.M.F.C.,HINJILI(Ganjam) GR/000026/2017
129	D-CRLMC/31561/2025 CRLMC/4276/2025	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIANTA P.S. /143 /2003 C.J.M.,KHURDA(Khordha ) GR/0003481/2003
130	D-CRLMC/31484/2025 CRLMC/4277/2025	RAJA @ RAJAT ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /125 /2024 S.D.J.M.,JAGATSinghpur(Jagatsinghapur GR/0000600/2024
131	D-CRLMC/31536/2025 CRLMC/4278/2025	ABHIMANYU SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TITILAGARH /82 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000103/2024
132	D-CRLMC/31534/2025 CRLMC/4279/2025	CHAKRA PATRA @ CHAKRAPANI PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /25 /2021 S.D.J.M.,BIRAMAHarajpur(Sonepur ) GR/0000121/2021
133	D-CRLMC/32020/2025 CRLMC/4280/2025	SWADHIN KUMAR KHATUA@SWADHIN KU KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /2 /2018 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000008/2019
134	D-CRLMC/31559/2025 CRLMC/4281/2025	BICHITRANANDA MAHAKUD VS STATE OF ODISHA	DEBASISH SAMAL VS	BAISINGA /185 /2025 DISTRICT & SESIONS JUDGE,BARIPAD. ST/0000102/2025
135	D-CRLMC/31675/2025 CRLMC/4282/2025	PITABAS PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 A.D.J.,JEYPORE(Koraput) CT/0000023/2023
136	D-CRLMC/31746/2025 CRLMC/4283/2025	JADUMANI NAYAK VS	NIRAJ KUMAR SETHI VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha )

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137	D-CRLMC/31676/2025 CRLMC/4284/2025	STATE OF ODISHA JAGANNATH PAIK VS	MANORANJAN PADHY VS	ICC/0000118/2021 B.SINGHPUR /136 /2022 A.D.J.,JEYPORE(Koraput) CT/0000023/2023
138	D-CRLMC/31748/2025 CRLMC/4285/2025	STATE OF ODISHA BATAKRUSHNA SAHOO VS	NIRAJ KUMAR SETHI VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0000117/2021
139	D-CRLMC/31749/2025 CRLMC/4286/2025	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	NIRAJ KUMAR SETHI VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0000152/2021
140	D-CRLMC/31038/2025 CRLMC/4287/2025	STATE OF ODISHA MANAS RAWAT VS	ARYA TRIPATHY VS	HARICHANDANPUR /151 /2025 ) //
141	D-CRLMC/32038/2025 CRLMC/4288/2025	STATE OF ODISHA PARTHA SARATHI MISHRA VS	PRATEIK PARIJA VS	CUTTACK VIGILANCE /3 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000010/2017
142	D-CRLMC/31902/2025 CRLMC/4289/2025	STATE OF ODISHA(VIG.) RANJIT KUMAR DASH VS	DURGA PRASAD DHAL VS	PATTAMUNDAI /243 /2018 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDAI ST/0000601/2025
143	D-CRLMC/31820/2025 CRLMC/4290/2025	STATE OF ODISHA SANTOSH DAS VS	JYOTIRMAYA SAHOO VS	CHATRAPUR /119 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000039/2025
144	D-CRLMC/32026/2025 CRLMC/4291/2025	STATE OF ODISHA BYASDEV BARIK VS	BHABANI SHANKAR DASPARIDA VS	LAIKERA /89 /1998 C.J.M.,JHARSUGUDA(Jharsuguda ) GR/0000755/1998
145	D-CRLMC/31801/2025 CRLMC/4292/2025	STATE OF ODISHA BISWARANJAN SAHOO VS	AMITABH MISHRA VS	BADAMBADI /260 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000631/2025
146	D-CRLMC/31822/2025 CRLMC/4293/2025	STATE OF ODISHA PRADYUMNA PALLEI @ PRADYUMNA PALAI VS	SUJIT KUMAR PATNAIK VS	TANGI (KHURDA) /173 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTTA GR/0000165/2024
147	D-CRLMC/31523/2025 CRLMC/4294/2025	STATE OF ODISHA BINOD KUMAR SAHU VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /483 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR GR/0001388/2023

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148	D-CRLMC/31850/2025 CRLMC/4295/2025	SUBODH CHANDRA ACHARYA VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /128 /2013 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000342/2013
149	D-CRLMP/28463/2025 CRLMP/1344/2025	K.PARBATI VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	SEA BEACH /96 /2025 ( //
150	D-CRLMP/29488/2025 CRLMP/1345/2025	KHAGESWAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 ( //
151	D-CRLMP/29870/2025 CRLMP/1346/2025	SAMBHUNATH JENA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	//0 ( //
152	D-CRLMP/31331/2025 CRLMP/1347/2025	CHANDRABHANU MOHANTY VS STATE OF ODISHA	NETRANANDA BISWAL VS	TIRTOL /309 /2023 ( //
153	D-CRLMP/30004/2025 CRLMP/1348/2025	MANORANJAN PANDA VS SMRUTIREKHA PANDA @ MOHAPATRA	MANORANJAN MISHRA VS	//0 JUDGE FAMILY COURT,BHUBANESWA IA/0000035/2024
154	D-CRLMP/30401/2025 CRLMP/1349/2025	SANJAY KUMAR MAHAPATRA VS D.G. OF POLICE,CUTTACK	NIKUNJA KUMAR ROUT VS	SAHID NAGAR P.S. /261 /2024 ( //
155	D-CRLMP/31062/2025 CRLMP/1350/2025	TRILOCHAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ( //
156	D-CRLMP/31845/2025 CRLMP/1351/2025	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CANTONMENT ROAD /117 /2023 ( //
157	D-CRLMP/31673/2025 CRLMP/1352/2025	MANAS RANJAN MOHARANA @ MAHARANA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 ( //
158	D-CRLMP/31886/2025 CRLMP/1353/2025	DIPTIMAYEE BARIK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	MANGALA BAG /209 /2025 ( //
159	D-CRLREV/31931/2025	SANJUKTA PATRA	GOPINATH MISHRA	MAHILA P.S.(BBSR) /2 /2003

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	CRLREV/780/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000205/2003
160	D-CRLREV/26162/2025 CRLREV/781/2025	BUTU MAHANTY VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BARAMBA /156 /2024 A.D.J.,ATHAGARH(Cuttack) CRREV/0000008/2024
161	D-CRLREV/27263/2025 CRLREV/782/2025	BAMAN KUMAR MOHANTY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 JMFC, TUMUDIBANDHA(Kandhamal) ICC/0000006/2024
162	D-CRLREV/31209/2025 CRLREV/783/2025	SANJIB MANNA VS SAHADEV JENA	PUSPAMITRA MOHAPATRA VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CRA/0000007/2025
163	D-CRLREV/31277/2025 CRLREV/784/2025	SANJIB MANNA VS LOKANATH NAYAK	PUSPAMITRA MOHAPATRA VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CRA/0000008/2025
164	D-CRLREV/31393/2025 CRLREV/785/2025	SK. IMTIAZ @ IMTU VS STATE OF ODISHA	RONALISHA PRADHAN VS	PURI TOWN /67 /2025 1ST A.D.J., PURI(Puri) TR/0000107/2025
165	D-CRLREV/31296/2025 CRLREV/786/2025	DR. ANANYA NANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) 2(C)CC/0000718/2012
166	D-CRP/41380/2025 CRP/44/2025	MD ZAFAR NOOR VS ODISHA BOARD OF WAQFS,CUTTACK	ABINASH ROUTRAY VS	// PRESIDING OFFICER,WAQF TRIBUNAL WT(O)/0000005/2025
167	D-CRP/40806/2025 CRP/45/2025	ABHAYA KUMAR SAHOO VS GOURANGA SAMANTARAY	BAMADEV BARAL VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000231/2018
168	D-FAO/41734/2025 FAO/451/2025	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPAN VS RABINDRA BEHERA	GNILATRAKSURDATTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000390/2015
169	D-FAO/38478/2025 FAO/452/2025	DILLIP KUMAR PANDA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000106/2023
170	D-JCRLA/31031/2025 JCRLA/176/2025	KAILASH SUNAR@HEMBRAM@THATERA VS	ADV. VS	BARANGA /445 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU

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171	D-JCRLA/31032/2025 JCRLA/177/2025	STATE OF ODISHA BAPI@BAPUNI ACHARY VS STATE OF ODISHA	ADV. VS	Spl/0000204/2024 RAYAGADA /79 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000099/2021
172	D-JCRLA/31033/2025 JCRLA/178/2025	KALIA NAHAK@SANDHA KALIA VS STATE OF ODISHA	ADV. VS	PATAPUR (ASKA) /229 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000056/2025
173	D-JCRLA/31037/2025 JCRLA/179/2025	BABULI@SURA SINGH BODRA VS STATE OF ODISHA	ADV. VS	SARAT /22 /2019 A.D.J.,UDALA(Mayurbhanj) ST/0000039/2025
174	D-JCRLA/31041/2025 JCRLA/180/2025	PRASANTA KUMAR BAHUKA VS STATE OF ODISHA	ADV. VS	NUAGAON /71 /2018 AD-HOC ADDL. DIST. JUDGE(F.T.S.C.),N TR/0000013/2021
175	D-MACA/42059/2025 MACA/1115/2025	AJAY KUMAR SAHOO VS SHYAMALENDU MOHANTY	BISWAJIT MOHANTY VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000005/2021
176	D-MACA/42003/2025 MACA/1116/2025	MAMATA BISWAL VS JYOTI PRAKASH ROUTRAY	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAJPUR(Jajapur ) Mac/0000017/2022
177	D-MACA/41502/2025 MACA/1117/2025	THE DIVISIONAL MANAGER, THE NATIONAL INSURANCE COMPANY LTD., ANGUL SOMNATH ROY VS BIPIN BIHARI SAHOO	VS VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000248/2016
178	D-MACA/41625/2025 MACA/1118/2025	SAROJINI SAMANTARAY @ PARIDA VS BIKASH RANJAN SAMAL	DURGA CHARAN DEY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000705/2009
179	D-MACA/36050/2025 MACA/1119/2025	D.M., ORIENTAL INSURANCE CO.LTD. VS LAXMIPRIYA SAHU	RIMJHIMBALA PATI VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000031/2022
180	D-MSA/42423/2025 MSA/57/2025	M/S UTKAL REALTORS PVT. LTD., BBSR VS MANDAKINI MOHANTY	LALIT KUMAR MAHARANA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000098/2024
181	D-RPFAM/42090/2025 RPFAM/318/2025	SANJEEB KUMAR SINGH VS SANJUKTA SINGH	ANJAN KUMAR BISWAL VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000005/2022

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182	D-RSA/32097/2025 RSA/509/2025	MANJULATA DAS VS PUSPALATA BHUYAN @ PANDAB	SURESH CHANDRA DASH VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000071/2014
183	D-RSA/31614/2025 RSA/510/2025	STATE BANK OF INDIA VS ANDHRA BANK	AKHYAYA KUMAR MISRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000004/2021
184	D-RSA/39830/2025 RSA/511/2025	BANSHIDHAR BHOI VS LAXMIDHAR DAS	AMIT PRASAD BOSE VS	// A.D.J.,BHADRAK(Bhadrak ) RFA/0000020/2012
185	D-RVWPET/34814/2025 RVWPET/236/2025	PRAVAKAR SAHU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
186	D-SAO/41343/2025 SAO/21/2025	BISHNU MALIK VS BHAKTARANJAN MALIK	PRASHANTA KUMAR DAS VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU RFA/0000085/2025
187	D-TRP(C)/41955/2025 TRP(C)/366/2025	PRATAP KESHARI PANDA VS MADHUSIKTA MISHRA	AGNIHOTRA SAHU VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CP/0000059/2025
188	D-TRP(C)/42072/2025 TRP(C)/367/2025	RUCHI MOHANTY VS PRAKASH CHANDRA DAS MOHAPATRA	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000322/2025
189	D-WA/38920/2025 WA/1612/2025	STATE OF ODISHA VS SMARANIKA RAY	SASWAT DAS,A.G.A VS	// () //
190	D-WA/41679/2025 WA/1613/2025	STATE OF ODISHA VS ANANTA NARAYAN NAIK	SASWAT DAS,A.G.A VS	// () //
191	D-WA/34250/2025 WA/1614/2025	ANJANA SWAIN VS ANITA PARIDA	GOURI MOHAN RATH VS	// () //
192	D-WA/39754/2025 WA/1615/2025	DEBENDRA KUMAR SENAPATI VS PITAMBAR SWAIN	TUSAR KUMAR MISHRA VS	// () //
193	D-WA/28794/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/1616/2025	VS	VS	0
		SUBASA CHARAN SAHU		//
194	D-WA/28795/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//
	WA/1617/2025	VS	VS	0
		ANIL KUMAR SAHOO		//
195	D-WP(C)/42364/2025	NANDA KISHORE SETHI	HARA PRASAD RATH	//
	WP(C)/29389/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/41316/2025	SUBRAT KUMAR PARIDA	DIGAMBAR SETHI	//
	WP(C)/29390/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/30137/2025	MANASI RANI SAHU	SUBHADUTTA ROUSTRAY	//
	WP(C)/29391/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/41652/2025	UNION OF INDIA	JAGYAN BALK MOHANTY,C.G.C	//
	WP(C)/29392/2025	VS	VS	0
		RITESH SAHU		//
199	D-WP(C)/30180/2025	RASMI BADU	SUBHADUTTA ROUSTRAY	//
	WP(C)/29393/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/41303/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA, JAJPUR	SANTOSH KUMAR DWIVEDY	//
	WP(C)/29394/2025	VS	VS	0
		BRIJESH NAYAK		//
201	D-WP(C)/36089/2025	DEBENDRA KUMAR DASH	JYOTI RANJAN KAR	//
	WP(C)/29395/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/41243/2025	GAMATI PRADHAN	ASHOK KUMAR PARIDA	//
	WP(C)/29396/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/41624/2025	BRAHMANANDA SAHOO	SANTOSH KUMAR SWAIN	//
	WP(C)/29397/2025	VS	VS	0
		UNION OF INDIA		//
204	D-WP(C)/30141/2025	JYOTSHNAMAYEE MALLICK	SUBHADUTTA ROUSTRAY	//
	WP(C)/29398/2025	VS	VS	0

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205	D-WP(C)/41262/2025 WP(C)/29399/2025	STATE OF ODISHA DHOBEI DAS VS THE GENERAL MANAGER, BHARATPUR AREA MAHANADI COAL LIMITED, ANGUL	BIJAYA KUMAR ROUTRAY VS	// // 0 //
206	D-WP(C)/42251/2025 WP(C)/29400/2025	DILIP KUMAR BHOKTA VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
207	D-WP(C)/40083/2025 WP(C)/29401/2025	NAAPUT GRAMAPANCHAYAT STARIYA SANGHA,KHURDA VS	NARESH CHANDRA JENA VS	// 0 //
208	D-WP(C)/37933/2025 WP(C)/29402/2025	STATE OF ODISHA SHANTILATA PATRA VS	DHANESWAR BEHERA VS	// 0 //
209	D-WP(C)/42017/2025 WP(C)/29403/2025	STATE OF ODISHA NARMADA PARIDA VS	SANTOSH KUMAR MAHANTY VS	// 0 //
210	D-WP(C)/41314/2025 WP(C)/29404/2025	STATE OF ODISHA KANHAI LAL PATEL VS	DHANANJAYA MUND VS	// 0 //
211	D-WP(C)/40341/2025 WP(C)/29405/2025	STATE OF ODISHA BEJIPURAM KHAGESWAR RAO VS	SOUBHAGYA SWAIN VS	// 0 //
212	D-WP(C)/41099/2025 WP(C)/29406/2025	STATE OF ODISHA BISWANATH NAYAK VS	SUSANTA KUMAR LENKA VS	// 0 //
213	D-WP(C)/41682/2025 WP(C)/29407/2025	STATE OF ODISHA RAMESH KUMAR BEHERA VS	BIPIN KUMAR NAYAK VS	// 0 //
214	D-WP(C)/41397/2025 WP(C)/29408/2025	STATE OF ORISSA SANJAY KUMAR CHHURIA VS	ALOK KUMAR MOHAPATRA VS	// 0 //
215	D-WP(C)/41480/2025 WP(C)/29409/2025	STATE OF ORISSA K. TULASI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //

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216	D-WP(C)/40062/2025 WP(C)/29410/2025	KALYANPUR GRAMAPANCHAYAT STARIYA SANGHA, KHURDA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
217	D-WP(C)/42253/2025 WP(C)/29411/2025	DEEPAK KUMAR BHOKTA VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
218	D-WP(C)/30139/2025 WP(C)/29412/2025	SNEHALATA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
219	D-WP(C)/41699/2025 WP(C)/29413/2025	A. KRISHNA RAO VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
220	D-WP(C)/41905/2025 WP(C)/29414/2025	BISWA RANJAN PRADHAN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, KHURDA	ARYA DASH VS	// 0 //
221	D-WP(C)/41719/2025 WP(C)/29415/2025	M/S. SHREE MAHABIR ASSOCIATES, BBSR VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL, CT AND GST TERRITORIAL	PRANAYA KISHORE HARICHANDAN VS	// 0 //
222	D-WP(C)/40066/2025 WP(C)/29416/2025	ANDHARUA GRAMAPANCHAYAT STARIYA SANGHA, KHURDA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
223	D-WP(C)/41782/2025 WP(C)/29417/2025	LAXMIKANTA PADHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
224	D-WP(C)/41294/2025 WP(C)/29418/2025	SABITRI SAHANI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
225	D-WP(C)/42005/2025 WP(C)/29419/2025	LOHITAKSHYA GAHIR VS UNION OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //
226	D-WP(C)/41808/2025 WP(C)/29420/2025	M/S KALUA RICE MILL, GANJAM VS THE CHAIRMAN, IFFCO-TOKIO GENERAL INSURANCE COMPANY LTD., NEW DELHI	BHARAT JALLI VS	// 0 //
227	D-WP(C)/40663/2025	KRUPASINDHU NAYAK	SANTOSH KUMAR DWIVEDY	//

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	WP(C)/29421/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/40782/2025 WP(C)/29422/2025	BISWA PRAKASH SWAIN VS AUTHORISED OFFICER, INDIAN OVERSEAS BANK, BBSR	MRUGANKA MAULI PATNAIK VS	// 0 //
229	D-WP(C)/41988/2025 WP(C)/29423/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
230	D-WP(C)/41882/2025 WP(C)/29424/2025	TP NORTERN ODISHA DISTRIBUTIION LTD.(TPNODL), BALASORE VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	PRASANTA KUMAR TRIPATHY VS	// 0 //
231	D-WP(C)/41885/2025 WP(C)/29425/2025	MAHALAXMI GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
232	D-WP(C)/41967/2025 WP(C)/29426/2025	MOHD. MUSTOFA ALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/42286/2025 WP(C)/29427/2025	HEMRAJ MEENA VS UNION OF INDIA	KUMARESWAR MOHANTY VS	// 0 //
234	D-WP(C)/41917/2025 WP(C)/29428/2025	SRADHA SUMAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
235	D-WP(C)/41985/2025 WP(C)/29429/2025	DEBENDRA NAIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
236	D-WP(C)/42395/2025 WP(C)/29430/2025	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
237	D-WP(C)/41978/2025 WP(C)/29431/2025	DHARANIDHAR PRADHAN VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
238	D-WP(C)/41989/2025 WP(C)/29432/2025	GOKULANANDA DAS VS STATE OF ORISSA	SUDHIR KUMAR MALLICK VS	// 0 //

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239	D-WP(C)/42396/2025 WP(C)/29433/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK BENUDHAR BEHERA VS STATE OF ODISHA	SONALI PRUSTY VS	// // 0 //
240	D-WP(C)/41981/2025 WP(C)/29434/2025	CHANDRAMANI BHOI VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
241	D-WP(C)/42064/2025 WP(C)/29435/2025	GAUTAM SAHU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
242	D-WP(C)/36228/2025 WP(C)/29436/2025	LOKANATH SARANGI VS COMMISSIONER-CUM-SECY TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA, BBSR	BRAHMANANDA HOTA VS	// 0 //
243	D-WP(C)/36537/2025 WP(C)/29437/2025	MALATI PRUSTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
244	D-WP(C)/40847/2025 WP(C)/29438/2025	SADASIBA BARAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
245	D-WP(C)/41515/2025 WP(C)/29439/2025	BUDHINI MAJHI VS SECRETARY BOARD OF SECONDARY EDUCATION, CUTTACK	RAMA CHANDRA JENA VS	// 0 //
246	D-WP(C)/41687/2025 WP(C)/29440/2025	PRASANTA KUMAR JENA VS STATE INFORMATION COMMISSIONER, ODISHA, BBSR	PRASANTA KUMAR JENA VS	// 0 //
247	D-WP(C)/40068/2025 WP(C)/29441/2025	TIKARPADA GRAMAPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
248	D-WP(C)/41516/2025 WP(C)/29442/2025	ANUJ KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
249	D-WP(C)/40069/2025 WP(C)/29443/2025	MENDHASALA GRAMAPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //

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250	D-WP(C)/42150/2025 WP(C)/29444/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
251	D-WP(C)/42061/2025 WP(C)/29445/2025	SK.RIYAZ UDDIN VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
252	D-WP(C)/39458/2025 WP(C)/29446/2025	DR. SARAT KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	D-WP(C)/40077/2025 WP(C)/29447/2025	KANTABADA GRAMAPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
254	D-WP(C)/42062/2025 WP(C)/29448/2025	SUBRATA DAS VS THE TAHASILDAR, TANGI-CHOUDWAR, CUTTACK	PRITY SHAW VS	// 0 //
255	D-WP(C)/41599/2025 WP(C)/29449/2025	RATNAKAR SUTAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/42056/2025 WP(C)/29450/2025	PREMALATA DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
257	D-WP(C)/41712/2025 WP(C)/29451/2025	GOPAL KRUSHNA SETHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
258	D-WP(C)/42057/2025 WP(C)/29452/2025	SIBAJI CHAKRABATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
259	D-WP(C)/41494/2025 WP(C)/29453/2025	DILESWAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/41727/2025 WP(C)/29454/2025	SABITA MISHRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
261	D-WP(C)/41600/2025	JHUNAMANI SAHOO	HRUDANANDA MOHAPATRA	//

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	WP(C)/29455/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/40082/2025 WP(C)/29456/2025	SHAKTIDHARA MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
263	D-WP(C)/41737/2025 WP(C)/29457/2025	BIRUPAKSHYA SAHU VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
264	D-WP(C)/41499/2025 WP(C)/29458/2025	MANAS RANJAN SAHOO @ SAHU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
265	D-WP(C)/42258/2025 WP(C)/29459/2025	BANAMALI MAHALIK VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //
266	D-WP(C)/40105/2025 WP(C)/29460/2025	PRASHANNA KUMAR PATI VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
267	D-WP(C)/41334/2025 WP(C)/29461/2025	KIRTAN NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
268	D-WP(C)/41601/2025 WP(C)/29462/2025	NARAYAN CHANDRA ROUT VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
269	D-WP(C)/42617/2025 WP(C)/29463/2025	TAPASWINI PANDA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
270	D-WP(C)/41608/2025 WP(C)/29464/2025	RABINDRA KUMAR RATH VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
271	D-WP(C)/42666/2025 WP(C)/29465/2025	DIBYADARSHAN MAHANTA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
272	D-WP(C)/42133/2025 WP(C)/29466/2025	JAYANTI KUMAR SAHU VS	AMIT PRASAD BOSE VS	// 0

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273	D-WP(C)/42298/2025 WP(C)/29467/2025	STATE OF ODISHA BINAYAK BISOI VS CENTRAL SILK BOARD, BANGALORE	KANANBALA ROY CHOUDHURY VS	// // ()
274	D-WP(C)/41654/2025 WP(C)/29468/2025	BATU PADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// ()
275	D-WP(C)/39465/2025 WP(C)/29469/2025	Dr. AJAY KUMAR ROUTRAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
276	D-WP(C)/41784/2025 WP(C)/29470/2025	KUNJALATA PRUSTY VS DISTRICT CONSUMER DISPUTES REDERSSAL COMMISSION, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// ()
277	D-WP(C)/41919/2025 WP(C)/29471/2025	KOUSHALYA RANI DAS VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// ()
278	D-WP(C)/41805/2025 WP(C)/29472/2025	ODISHA POWER TRANSMISSION CORPORATION LIMITED, BBSR VS ULLAL BEWA	MANAS MOHAPATRA VS	// ()
279	D-WP(C)/41932/2025 WP(C)/29473/2025	RAMESH CHANDRA RANA VS THE DEPUTY SECRETARY BOARD OF SECONDARY EDUCATION, ODISHA CUTTACK	PRADEEP KUMAR MAHAPATRA VS	// ()
280	D-WP(C)/41842/2025 WP(C)/29474/2025	SUSHANTA SEKHAR SANDHA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// ()
281	D-WP(C)/42181/2025 WP(C)/29475/2025	SUBHAJIT BARAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// ()
282	D-WP(C)/41937/2025 WP(C)/29476/2025	ARUN KUMAR SENAPATI VS REGISTRAR (JUDICIAL), HIGH COURT OF ORISSA, CUTTACK	MANOJ KUMAR PATI VS	// ()
283	D-WP(C)/41939/2025 WP(C)/29477/2025	M/S.BISWA BHARATI CONTRUCTION AND ENGINEERING, CUTTACK VS M/S. GARUDADHWAJA STRUCTURES PRIVATE LTD, CUTTACK	GYANA RANJAN MAHAPATRA VS	// ()

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284	D-WP(C)/41508/2025 WP(C)/29478/2025	MANORANJAN KHUNTIA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
285	D-WP(C)/41703/2025 WP(C)/29479/2025	AJAYA KUMAR MISHRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
286	D-WP(C)/42662/2025 WP(C)/29480/2025	SURYAMANI PAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	D-WP(C)/42664/2025 WP(C)/29481/2025	SAYED ABDUL HASIM VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
288	D-WP(C)/42604/2025 WP(C)/29482/2025	CHAITANYA MAHANANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
289	D-WP(C)/41716/2025 WP(C)/29483/2025	RAJDEEP BUBNA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
290	D-WP(C)/40460/2025 WP(C)/29484/2025	SANDHYA RANI PATEL VS THE COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	MANASI MOHAPATRA VS	// 0 //
291	D-WP(C)/40467/2025 WP(C)/29485/2025	TUNA CHANDRA JENA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
292	D-WP(C)/41904/2025 WP(C)/29486/2025	DR.INDIRA PATNAIK VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/42375/2025 WP(C)/29487/2025	BAIJAYANTI SENAPATI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
294	D-WP(C)/41856/2025 WP(C)/29488/2025	SARAT CHANDRA JENA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //
295	D-WP(C)/42467/2025	BABA SIDHESWAR SELF HELP GROUP, JAGADALPUR, BHADRAK	PRADEEP KUMAR DAS	//

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	WP(C)/29489/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42592/2025 WP(C)/29490/2025	MD. IQBAL VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
297	D-WP(C)/42692/2025 WP(C)/29491/2025	NABIN DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
298	D-WP(C)/42694/2025 WP(C)/29492/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
299	D-WP(C)/42537/2025 WP(C)/29493/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
300	D-WP(C)/42667/2025 WP(C)/29494/2025	MITHILA BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// 0 //
301	D-WP(C)/42576/2025 WP(C)/29495/2025	SANTOSHI MOHAPATRA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
302	D-WP(C)/42388/2025 WP(C)/29496/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
303	D-WP(C)/42223/2025 WP(C)/29497/2025	SADASIBA NAYAK VS CHIEF MANAGER, STRESSED ASSETS RECOVERY BRANCH, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
304	D-WP(C)/42724/2025 WP(C)/29498/2025	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
305	D-WP(C)/42008/2025 WP(C)/29499/2025	M/S. S.M.AGENCY, CUTTACK VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA	ASHISH KUMAR SAMAL VS	// 0 //
306	D-WP(C)/41665/2025 WP(C)/29500/2025	PRANANATH SAHU VS	PRAFULLA KUMAR LENKA VS	// 0

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307	D-WP(C)/42705/2025 WP(C)/29501/2025	STATE OF ODISHA SMITA PATEL VS	ATUL TRIPATHY VS	// // 0
308	D-WP(C)/39751/2025 WP(C)/29502/2025	STATE OF ODISHA LOKURAM MAJHI VS	SIDDHANT SARANGI VS	// // 0
309	D-WP(C)/42711/2025 WP(C)/29503/2025	STATE OF ODISHA CHINMAYA SAHOO VS	ATUL TRIPATHY VS	// // 0
310	D-WP(C)/41729/2025 WP(C)/29504/2025	ODISHA POWER TRANSMISSION CORPORATION LIMITED PRADIP KUMAR PATTAJOSHI VS	BIKRAM SENAPATI VS	// // 0
311	D-WP(C)/41254/2025 WP(C)/29505/2025	STATE OF ODISHA MAA TARINI SWAYANG SAHAYIKA GOSTHI(SHG), BARAPADA, BALASORE VS	PRASANNA KUMAR RATH VS	// // 0
312	D-WP(C)/42712/2025 WP(C)/29506/2025	STATE OF ODISHA BASUDEV SAHOO VS	ATUL TRIPATHY VS	// // 0
313	D-WP(C)/42350/2025 WP(C)/29507/2025	ODISHA POWER TRANSMISSION CORPORATION LIMITED BANALATA JENA VS	SURENDRA PRASAD BARIK VS	// // 0
314	D-WP(C)/39927/2025 WP(C)/29508/2025	STATE OF ODISHA GURIA MALLICK VS	ATMAJIT MANMITH DAS VS	// // 0
315	D-WP(C)/42624/2025 WP(C)/29509/2025	STATE OF ODISHA SATYA SWARUP PATTANAICK VS	KABERI MOHANTY VS	// // 0
316	D-WP(C)/42385/2025 WP(C)/29510/2025	STATE OF ODISHA BAJARANGBALI SELF HELP GROUP, SUBARNAPUR VS	ABHILASH MISHRA VS	// // 0
317	D-WP(C)/42362/2025 WP(C)/29511/2025	STATE OF ODISHA MAA MAHALAXMI SELF HELP GROUP, SUBARNAPUR VS	ABHILASH MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/42365/2025 WP(C)/29512/2025	MANGULU MAHAKUL VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
319	D-WP(C)/42378/2025 WP(C)/29513/2025	BISWAJIT SWAIN VS STATE OF ODISHA	SOM SEKHAR RATH VS	// 0 //
320	D-WP(C)/42415/2025 WP(C)/29514/2025	MINAKETAN GIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
321	D-WP(C)/42546/2025 WP(C)/29515/2025	CHAMPESWAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
322	D-WP(C)/42306/2025 WP(C)/29516/2025	RADHARANI PANDA VS THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER(ELECT.), CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
323	D-WP(C)/42543/2025 WP(C)/29517/2025	SANJUKTA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	D-WP(C)/42336/2025 WP(C)/29518/2025	PITAMBAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
325	D-WP(C)/35826/2025 WP(C)/29519/2025	SANJUKTA MUDULI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
326	D-WP(C)/42344/2025 WP(C)/29520/2025	CHINTAMANI BAL VS THE COLLECTOR, KEONJHAR	DILLIP KUMAR SAHOO VS	// 0 //
327	D-WP(C)/41489/2025 WP(C)/29521/2025	SANJULATA NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
328	D-WP(C)/40154/2025 WP(C)/29522/2025	BASANTA KUMAR JENA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
329	D-WP(C)/40258/2025	MANSING BISOI	SURYASNATA MOHAPATRA	//

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	WP(C)/29523/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/42540/2025 WP(C)/29524/2025	BASANTA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
331	D-WP(C)/42555/2025 WP(C)/29525/2025	RUPADHAR KALO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
332	D-WP(C)/41491/2025 WP(C)/29526/2025	M/S P A PROJECT PVT. LIMITED VS PRINCIPAL COMMISSIONER OF CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR	KSHIROD KUMAR SAHOO VS	// 0 //
333	D-WP(C)/42789/2025 WP(C)/29527/2025	PRAKASH KUMAR RATH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
334	D-WP(C)/40473/2025 WP(C)/29528/2025	MOUSUMI BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
335	D-WP(C)/42635/2025 WP(C)/29529/2025	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
336	D-WP(C)/42397/2025 WP(C)/29530/2025	KARTIK CHANDRA DAS VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
337	D-WP(C)/41954/2025 WP(C)/29531/2025	SUBASINI MOHANTY @ NAYAK VS SIDHARTHA KUMAR NAYAK	KULDEEP MOHANTY VS	// 0 //
338	D-WP(C)/42390/2025 WP(C)/29532/2025	LAXMIKANTA KUMAR VS STATE OF ODISHA	PAMI RATH VS	// 0 //
339	D-WP(C)/41722/2025 WP(C)/29533/2025	BHILAI ENGINEERING CORPORATION LIMITED, CHHATTISGARH VS STEEL AUTHORITY OF INDIA LIMITED	NIKHILESH BARIK VS	// 0 //
340	D-WP(C)/42573/2025 WP(C)/29534/2025	MANOJ KUMAR BEHERA VS	SONALI PRUSTY VS	// 0

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341	D-WP(C)/42567/2025 WP(C)/29535/2025	STATE OF ODISHA DILLIP KUMAR MALIK VS	SONALI PRUSTY VS	// // ()
342	D-ABLAPL/30859/2025 ABLAPL/12108/2025	STATE OF ODISHA PRANAB KUMAR BHUYAN VS	BISWARANJAN MOHAPATRA VS	// //0 ()
343	D-ABLAPL/31452/2025 ABLAPL/12109/2025	STATE OF ODISHA S K TASALIM VS	SATYANARAYAN MISHRA VS	// AUL /313 /2025 ()
344	D-ABLAPL/31471/2025 ABLAPL/12110/2025	STATE OF ODISHA BHAGIRATHI BARIK @ DHADU BARIK VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /232 /2025 ()
345	D-ABLAPL/31807/2025 ABLAPL/12111/2025	STATE OF ODISHA SIBA NAYAK @ SIBA PRASAD NAYAK @ MADHIA VS	SARBESWAR SAHOO VS	// NILGIRI /384 /2025 ()
346	D-ABLAPL/30961/2025 ABLAPL/12112/2025	STATE OF ODISHA MANAS BEHERA VS	BASANTA KUMAR NAYAK VS	// BALANGA /209 /2025 ()
347	D-ABLAPL/31337/2025 ABLAPL/12113/2025	STATE OF ODISHA MD. SAHID AFROJ @ AFROZ VS	SANDEEP RAJ PANDA VS	// TELKOI /49 /2025 ()
348	D-ABLAPL/31344/2025 ABLAPL/12114/2025	STATE OF ODISHA MD. SAHID AFROJ @ AFROZ VS	SANDEEP RAJ PANDA VS	// TELKOI /50 /2025 ()
349	D-ABLAPL/31199/2025 ABLAPL/12115/2025	STATE OF ODISHA BAPI@JADUMANI SAHOO VS	RAJALAXMI BISWAL VS	// ANGUL TOWN /944 /2025 ()
350	D-ABLAPL/31496/2025 ABLAPL/12116/2025	STATE OF ODISHA MAHESH PRAJAPATI VS	SIDHARTHA DAS VS	// RUGUDI /125 /2025 ()
351	D-ABLAPL/31342/2025 ABLAPL/12117/2025	STATE OF ODISHA BIDYADHAR MANDAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// SINGLA /150 /2025 () //

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352	D-ABLAPL/31499/2025 ABLAPL/12118/2025	MD. MAHMUD VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /125 /2025 () //
353	D-ABLAPL/31395/2025 ABLAPL/12119/2025	KUMAR BALLAV DALAI @ KULU VS STATE OF ODISHA	SANJIT KUMAR DAS VS	BALIPATNA /411 /2025 () //
354	D-ABLAPL/31507/2025 ABLAPL/12120/2025	ISWAR SABAR VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	GUDARI /72 /2019 () //
355	D-ABLAPL/31545/2025 ABLAPL/12121/2025	RAJA @ JEEBAN KUMAR BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PURIGHAT /369 /2025 () //
356	D-ABLAPL/31511/2025 ABLAPL/12122/2025	BHARAT MOHANTY VS STATE OF ODISHA	ARUPA NANDA DAS VS	MAHILA P.S.(BBSR) /296 /2025 () //
357	D-ABLAPL/31547/2025 ABLAPL/12123/2025	ANKIT NARASINGH SINGH @ ANKIT SHARMA @ ANKIT SINGH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TANGI (KHURDA) /603 /2025 () //
358	D-ABLAPL/31537/2025 ABLAPL/12124/2025	NAVEEN KUMAR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU () //
359	D-ABLAPL/31564/2025 ABLAPL/12125/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
360	D-ABLAPL/30910/2025 ABLAPL/12126/2025	LALIT KUMAR MALIK VS STATE OF ODISHA	AGASTI KANUNGO VS	KHANTAPADA /226 /2025 () //
361	D-ABLAPL/31059/2025 ABLAPL/12127/2025	SOUBHAGYA RANJAN HATI VS STATE OF ODISHA	BISWAJIT NAYAK VS	LINGARAJ P.S. /266 /2025 () //
362	D-ABLAPL/31566/2025 ABLAPL/12128/2025	RUDRA PRATAP PADHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	BARI RAMACHANDRA /375 /2025 () //
363	D-ABLAPL/31613/2025	JOSHNARANI KHUNTIA	DHIRENDRA KUMAR MOHAPATRA	BADAGODA P.S. /542 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12129/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31575/2025 ABLAPL/12130/2025	SUMANT RANA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	KANTAMAL /175 /2025 () //
365	D-ABLAPL/31546/2025 ABLAPL/12131/2025	AJIT KUMAR DALEI VS STATE OF ODISHA	ANSHUMAN PANDA VS	KHANTAPADA /227 /2025 () //
366	D-ABLAPL/31793/2025 ABLAPL/12132/2025	DILIP KUMAR SAHOO @ DILIP SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	RAJGANGPUR /452 /2025 () //
367	D-ABLAPL/31617/2025 ABLAPL/12133/2025	AMIT KUMAR PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /335 /2025 () //
368	D-ABLAPL/31593/2025 ABLAPL/12134/2025	GOPINATH DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /202 /2025 () //
369	D-ABLAPL/31622/2025 ABLAPL/12135/2025	BHASKAR GOUDA@GANDU GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /655 /2025 () //
370	D-ABLAPL/31543/2025 ABLAPL/12136/2025	NAMITA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /345 /2025 () //
371	D-ABLAPL/31623/2025 ABLAPL/12137/2025	MANOJ AHİR VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //
372	D-ABLAPL/31624/2025 ABLAPL/12138/2025	DEVRAJ RANA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //
373	D-ABLAPL/31627/2025 ABLAPL/12139/2025	BHABANI SANKAR GHADAI@BHABANI GHADAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /64 /2024 () //
374	D-ABLAPL/31557/2025 ABLAPL/12140/2025	NARAYAN JENA VS	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /542 /2025 ()

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375	D-ABLAPL/31629/2025 ABLAPL/12141/2025	STATE OF ODISHA DEBENDRA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
376	D-ABLAPL/31633/2025 ABLAPL/12142/2025	SIKU @ SIPUN PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /638 /2025 ()
377	D-ABLAPL/31650/2025 ABLAPL/12143/2025	UMAIR AHMAD VS STATE OF ODISHA	SIDHARTHA DAS VS	// RUGUDI /125 /2025 ()
378	D-ABLAPL/31376/2025 ABLAPL/12144/2025	ANIL KUMAR CHOUDHURY@ANIL CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JARADA /336 /2025 ()
379	D-ABLAPL/31589/2025 ABLAPL/12145/2025	BIKASH BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	// PIPLI /603 /2025 ()
380	D-ABLAPL/31539/2025 ABLAPL/12146/2025	NILESH AGRAWAL @ NILESH KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// MUDANPUR RAMPUR /229 /2025 ()
381	D-ABLAPL/31614/2025 ABLAPL/12147/2025	AJAY KUMAR GAHIR VS STATE OF ODISHA	SIDDHANT SARANGI VS	// / /0 ()
382	D-ABLAPL/31540/2025 ABLAPL/12148/2025	SANJAY BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// BAISINGA /405 /2025 ()
383	D-ABLAPL/31636/2025 ABLAPL/12149/2025	SARASWATI NAYAK VS STATE OF ODISHA	ASHOK DAS VS	// PARLAKHEMUNDI /254 /2025 ()
384	D-ABLAPL/31638/2025 ABLAPL/12150/2025	DINABANDHU ROUT VS STATE OF ODISHA	ASHOK DAS VS	// / /0 ()
385	D-ABLAPL/31862/2025 ABLAPL/12151/2025	ATUL KUMAR DAS VS STATE OF ODISHA	ANITA SAHOO VS	// BARIPADA TOWN /590 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/30386/2025 ABLAPL/12152/2025	AKSHAYA KUMAR PARIJA VS STATE OF ODISHA	AKASH BHUYAN VS	//0 () //
387	D-ABLAPL/31081/2025 ABLAPL/12153/2025	RAKESH MOHARANA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /297 /2025 () //
388	D-ABLAPL/31158/2025 ABLAPL/12154/2025	PRABIR KUMAR MANTHAN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BARANGA /143 /2024 () //
389	D-ABLAPL/31406/2025 ABLAPL/12155/2025	SILU SETH VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /577 /2025 () //
390	D-ABLAPL/30973/2025 ABLAPL/12156/2025	PRIYABRAT BISHOYI@PRIYABRATA BISOYI VS STATE OF ODISHA	ANUPAM DASH VS	GOLANTHARA (BERHAMPUR) /442 /2025 () //
391	D-ABLAPL/31505/2025 ABLAPL/12157/2025	KUNAL KUMAR VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /125 /2025 () //
392	D-ABLAPL/31653/2025 ABLAPL/12158/2025	LALAN RAM VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /125 /2025 () //
393	D-ABLAPL/31831/2025 ABLAPL/12159/2025	DEBASISH SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	COLLIERY /624 /2025 () //
394	D-ABLAPL/31659/2025 ABLAPL/12160/2025	DEEPAK MUDULI @ DIPAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /266 /2025 () //
395	D-ABLAPL/31479/2025 ABLAPL/12161/2025	RAJENDRA PATRA VS STATE OF ODISHA	BIKRAM RATH VS	RAJKANIKA /373 /2025 () //
396	D-ABLAPL/31606/2025 ABLAPL/12162/2025	SAROJ KUMAR BHANJA @ SAROJ BHANJA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	DHENKANAL SADAR /830 /2025 () //
397	D-ABLAPL/31640/2025	SONU BEHERA	DIBYA JYOTI SAHOO	GOPALPUR /339 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12163/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam) GR/0000059/2025
398	D-ABLAPL/31838/2025 ABLAPL/12164/2025	SANJIT BARAL VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /318 /2025 ( ) //
399	D-ABLAPL/31646/2025 ABLAPL/12165/2025	TIKU DALEI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /157 /2025 ( ) //
400	D-ABLAPL/31649/2025 ABLAPL/12166/2025	NARAHARI DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /384 /2024 ( ) //
401	D-ABLAPL/31740/2025 ABLAPL/12167/2025	PRAKASH MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GOP /175 /2025 ( ) //
402	D-ABLAPL/31651/2025 ABLAPL/12168/2025	MANGARAJ NAYAK@MANGULIA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MALGODOWN /261 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000898/2025
403	D-ABLAPL/31722/2025 ABLAPL/12169/2025	SANJIB KUMAR SETHI VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JHARPOKHARIA /260 /2025 ( ) //
404	D-ABLAPL/31864/2025 ABLAPL/12170/2025	MANOJ BARAL VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /318 /2025 ( ) //
405	D-ABLAPL/31770/2025 ABLAPL/12171/2025	ALOK MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /275 /2024 ( ) //